

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PATNA BENCH, PATNA

O.A.No.614/96

Dated of order : 05.12.96

Amit Kumar, S/o Shri A.N.Jaiswal, Asstt.Engineer (Mech)  
IIIrd Floor, Road Construction Department, Government of  
Bihar, Vishwashwari Bhavan, Bailey Road, Patna.

..... Applicant.

Vers.

1. Union of India, through the Secretary, Ministry of personnel, Public Grievances and Pension, Deptt. of Personnel & Training, New Delhi.
2. The Secretary, Govt. of India, Ministry of Welfare, New Delhi.
3. The Secretary, UPSC, Dholpur House, New Delhi.

..... Respondents.

Shri S.K.Sinha, counsel for the applicant.

C O R A M

Hon'ble Mr. K.D.Saha, Member (Administrative)

Hon'ble Mr. D.Purkayastha, Member (Judicial)

O R D E R

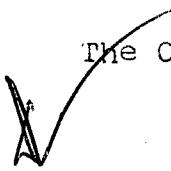
Hon'ble Mr. K.D.Saha, Member (A) :

Heard Shri S.K.Sinha, learned counsel for the applicant on the question of admission. By this application the applicant has sought for quashing the notification published by the Union Public Service Commission for conducting the Civil Services Examination, 1996, and for issuance of a direction to give further relaxation of age upto 31 years so that the applicant can avail of seven chances as was given to the candidates of other Backward categories in the year 1995. It appears that the applicant earlier filed an O.A. 543/96 before this Tribunal and the abovesaid O.A. was dismissed by the Tribunal by its

order dated 08.11.1996. A copy of the order of the Tribunal is at Annexure-5.

2. After going through the averments on record and also after hearing the submissions of the counsel we are of the view that no prima-facie case is made out for admission and consideration of the application by this Tribunal.

3. The O.A. is, therefore, rejected.

  
(D. PURKAYASTHA)  
MEMBER (J)

  
(K.D. SAHA)  
MEMBER (A)

SKJ